

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**R.P. NO. 19 OF 2016 IN E.P. NO. 2 OF 2015 IN
APPEAL NOS. 76 & 82 OF 2013 & IA NOS. 509 & 532 OF 2016**

Dated: 27th September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

Assam Electricity Regulatory Commission

...

**Review
Petitioner**

Vs.

Eastern India Powertech Ltd. & Ors.

...

Respondent(s)

Counsel for the Review Petitioner(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Ravi Kant

Counsel for the Respondent(s) : Mr. Manu Seshadri
Mr. Abhishek Roy

ORDER

Issue notice to the Respondents returnable on 20.10.2016. Dasti, in addition, is permitted.

List the matter on 20th October, 2016 at 2:30 P.M.

**(T. Munikrishnaiah)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

dk/vt